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apart from deteriorating economic conditions, are the Hindus being squeezed out of trades and professions ?1

- Dr. B. V. KESKAR: The deteriorating economic conditions to which I made reference are more or less due to crop failures for want of rain in one or two districts, especially Khulna and Barisal.
- SHRI B. C. GHOSE: Will the hon. Minister kindly say whether there is any attempt on the part of the Government or the population there to squeeze Hindus out of their trades, commerce and professions?
- DR. B. V. KESKAR: This question has been answered some time before. We have received reports regarding the squeezing out of Hindus from commerce and certain professions. But I am not able to say that the slightly increased figures of migrants are due to this particular cause.
- SHRI B. C. GHOSE: Will the hon. Minister explain how the crop failure is responsible for the migration of Hindus alone and not of Muslims?
- Dr. B. V. KESKAR: I have said that among the migrants there are a number of Muslims also.
- SHRI B. C. GHOSE: Will the hon. Minister kindly say whether Government have received any report from the High Commissioner for India in Pakistan who had recently toured East Pakistan and, if so, whether the hon. Minister can acquaint this House with his assessment of the present situation?
- Dr. B. V. KESKAR: I am not aware that a formal report has been submitted by our High Commissioner though he did make a report immediately after his tour of East Pakistan, but, I would require notice.
- SHRI S. BANERJEE: Has the introduction of the passport system anything to do with the exodus?

MR. CHAIRMAN: Question No. 43-

## MIGRATION TO INDIA FROM PAKISTAN

\*43- SHRI B. C. GHOSE: Will the Minister for REHABILITATION be pleased to state:

to Questions

- (a) the number of displaced persons who have migrated to India from (i) East Pakistan and (h) West Pakistan;
- (b) the expenditure incurred by Government in connection with displaced persons from (i) East Pakistan and (ii) West Pakistan;
- (c) the number of displaced persons from (i) East Pakistan and (ii) West Pakistan who have already been rehabilitated, and how many of them are-agriculturists;
- (d) the average area of land allotted per family in the case of agriculturists: so rehabilitated:
- (e) the methods which persons other than agriculturists have been so rehabilitated?

THE MINISTER FOR REHABILITATION (SHRI A. P. JAIN): (a)

- (i) Rs. 2575 lakhs "1 According to the (ii) Rs. 49 05 lakhs J 1951 census
- (b) (j) Rs. 35 64 crores"! up to the end (ii) Rs. 1 io 70 crores/of March 1952.
- (c) and (d). Without a proper eco nomic survey, it is not possible to state how many displaced persons have been rehabilitated.
- (e) (i) By provision of shops, industrial premises and residential accommodation,
  - (ii) house-building loans,
- (in) assistance in securing employment in Government services and in private concerns,
  - (iv) technical and vocational training,.
- (v) financial assistance in the matter of education.
- (vi) grant of small loans for setting up in trade or profession, and

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- (vii) loans by the Rehabilitation Finance Administration for business -and industry.
- (vih) In the case of unattached women and children and decrepit, old and infirm persons, Government have assumed full financial responsibility.
- 'SHRI B. C. GHOSE: Will the hon. Minister kindly say whether, in view of the fact that a small amount has been spent even for the rehabilitation of West Pakistan refugees, the amount spent for East Pakistan is comparatively even smaller?
- SHRI A. P. JAIN: I do not accept the contention of the hon. Member that the amount spent is small in either case. The Government of India have strained its resources to the utmost extent both for Eastern and Western Pakistan refugees.
- SHRI B. C. GHOSE: Will the hon. Minister kindly say, so far as the rehabilitation of agriculturists is concerned, that on the average only about 3 bighas are allotted for their rohnbili-tation in West Bengal?
- Shri A. P. JAIN: Presumably, the hon. Member comes from West Bengal and must be knowing what the average holdings in that area happen to be. On the basis of that, I think the holding which has been allotted to the displaced persons is by no means too small

DIWAN CHAMAN LALL: May I ask my hon. friend, Sir, whether I understood him to say that without a proper economic survey it is not possible to find out how many displaced persons have been rehabilitated from West Pakistan?

Shri A. P. JAIN: It is correct, because rehabilitation is something which has not been precisely defined. In a way it is incapable of definition. According to our scheme, we give loans or other types of assistance and whether a man can rehabilitate himself with the help given depends much more upon himself.

- DIWAN CHAMAN LALL: May I take it that it will not be correct if a statement were made to the effect that 95% of the displaced persons have been rehabilitated?
- SHRI A. P. JAIN: I believe, Sir, that my hon. friend is under some misapprehension. Government never said that 95% of displaced persons have been rehabilitated. All that Government said was that rehabilitation benefits have been extended to 95% of the displaced persons. How many of them have actually taken full benefits is yet to be determined.
- PROF. N. R. MALKANI: Is it true that there are heavy arrears with regard to the payment of rent or instalments of loan by displaced persons?
  - SHRI A. P. JAIN: Certainly.
- PROF. N. R. MALKANI: Does not the hon. Minister think that it is an indication that they are unable to pay and may not have been properly rehabilitated?
- SHRI A. P. JAIN: Not necessarily. Everybody is not always prompt in payment even if he has the means.
- SHRI B. C. GHOSE: Will the hon. Minister kindly give the number rf persons rehabilitated according to the statistical summary published by the Rehabilitation Department. I forget the exact name.
- SHRI A. P. JAIN: It is not the number of displaced persons rehabilitated. It gives the number of persons to whom rehabilitation benefit has been extended. When we say, we have given small loans of a lakh and fifty thousand rupees, it means that those loans have been advanced to that number. How many of the displaced persons who have taken benefits are actually rehabilitated, is a different question.
- SHRI B. C. GHOSE: Am I to understand from the Government that 95% of the refugees, both from East and West Pakistan, have been rehabilitated up till aow?

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DIWAN CHAMAN LALL: May I ask, Sir, what exactly my friend means when he says that so many have been rehabilitated? Has he any figures to show that rehabilitation has taken place in the case of, say, West Pakistan refugees, and how many out of them are really rehabilitated?

Shri A. P. JAIN: That is a big question and I would be prepared to answer it during the course of a lengthy debate, as to the different classes of refugees, what benefits we have given and also whether that is sufficient. Actually, if anybody asks me whether, every member of a particular class of persons to whom we have given benefits has been rehabilitated or not, it would be difficult for me to answer.

SHRI GOVINDA REDDY: Is the financial assistance enumerated by the hon. Minister being paid in the current year also?

SHRI A. P. JAIN: Yes.

SHRI GOVINDA REDDY: How long is this assistance to be continued?

SHRI A. P. JAIN: It is difficult for us to fix ary time lin it during which it will be needed.

PROF. N. R. MALKANI: There is a *prima*, *facie* case for holding an official survey into the economic......

SHRI A. P. JAIN: In Bombay I have entrusted this work to Dr. Kumarappa and in Delhi to Dr. Rao. But, the House will remember that this work could be taken only as a sort of sample survey in parts of the country.

PRor. N. R. MALKANI ;When will the papers be placed before us?

SHRI A. P. JAIN: I do not know hen any report will be given.

SHRI B. C. GHOSE: The Government now realise that the loans that are offered to refugees and also the way in which they are offered do nol really amount to rehabilitation in most cases.

to Ouestions

SHRI A. P. JAIN: I do not accept that.

SHRI S. BANERJEE: Are the Government aware, so far as West Bengal is concerned, that the situation has been aggravated by the issue of injunctions on land acquired for purposes of rehabilitation?

SHRI A. P. JAIN: Yes, in a number of cases the West Bengal High Court has issued injunctions.

SHRI B. GUPTA: Are the Government taking prompt steps to stop eviction of the refugees from the land?

SHRI A. P. JAIN: I do not know what eviction the hon. Member refers to. If he is more specific, I may be able to answer that question.

## INVESTMENT OF FOREIGN CAPITAL IN INDIA

- \*44. SHRI B. C. GHOSE: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:
- (a) the n-mes of foreign concerns to whom permission has been given to invest capital in the (i) soap, and (it) electric lamp industries, the dates on which such permission was given and the reasons for giving such permission; and
- (b) the amount of foreign capital invested in (\*) soap, and (ii) electric lam p industries?

THE MINISTER FOR COMMERCE AND INDUSTRY: (SHRI T. T. KRISHNAMACHARI): (a) and [b). A statement giving the required information is placed on the Table of the House. (See Appendix II, Annexure No. 41.)